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Title: Election of One member from Lok Sabha to the Committee on Estimates.

SHRI FRANCISCO COSME SARDINHA (SOUTH GOA): I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule(1) of Rule 311 of the Rules of Procedure & Conduct of Business in Lok Sabha, one Member from amongst themselves to serve as a Member of the Committee on Estimates for the un-expired portion of the term of the Committee *vice* Shri Jagdish Sharma disqualified from the membership of Lok Sabha."

...(Interruptions)

MADAM SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule(1) of Rule 311 of the Rules of Procedure & Conduct of Business in Lok Sabha, one Member from amongst themselves to serve as a Member of the Committee on Estimates for the un-expired portion of the term of the Committee *vice* Shri Jagdish Sharma disqualified from the membership of Lok Sabha."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.20 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

14.0 ¼ hrs.

At this stage, Shri Ashok Kumar Rawat and some other hon'ble Members came and stood on the floor near the Table.

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...(Interruptions)

14.0 ½ hrs

At this stage, Shri M. Venugopala Reddy,

Shri Murugesan Anandan, Shri Jose K. Mani

and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

14.0 ¾ hrs.

MR. DEPUTY SPEAKER: Papers to be laid on the Table. Sl. No. 6 of the Agenda. Shri Paban Singh Ghatowar.